

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, (NORTH-EAST)  
KARKARDOOMA COURTS, DELHI

**ORDER**

The following postings and transfers are made with immediate effect:-

No.	Name of the Official	From	To
1	Sh. Anshul Saxena, JA, EC No.92420479	Ahmad in Court of Ms. Arushi Parwal, MM (Mahila Court-2), North-East District, Karkardooma Courts, Delhi.	Assistant Ahmad in the Court of the undersigned.
2	Sh. Paramjit Singh Narwal JJA, EC No.86689736	Assistant Ahmad in the Court of Ms. Arushi Parwal, MA (Mahila Court-2), North-East District, Karkardooma Courts, Delhi.	Ahmad in Court of Ms. Arushi Parwal, MM (Mahila Court-2), North-East District, Karkardooma Courts, Delhi.
3	Sh. Amit Kumar Bhadri, JJA, EC No.11103798	JJA, in Computer Branch, North-East District, Karkardooma Courts, Delhi.	Assistant Ahmad in the Court of Ms. Arushi Parwal, MM (Mahila Court-2), North-East District, Karkardooma Courts, Delhi.
4	Sh. Girish Tiwari, Nab Nazir, EC No.90029	Nab Nazir in the Court of the undersigned.	Nab Nazir in the Diet Money & Out Station Seat, Nazarat Branch, North-East District Karkardooma Courts, Delhi and will continue to work in the Court of the undersigned as Nab Nazir.
5	Sh. Aman Tyagi, Orderly, EC No.71352822	Orderly in Judicial Branch North-East District, Karkardooma Court Delhi.	Orderly in Personal Office of the undersigned.
6	Sh. Nande Lal Orderly, EC No.10465	Orderly in Office Pool North-East District, Karkardooma Courts, Delhi.	Orderly in the Court of the undersigned.
7	Sh. Vinod Kumar Orderly EC No.10695	Orderly in Office Pool North-East District, Karkardooma Courts, Delhi.	Orderly in Judicial Branch North-East District, Karkardooma Court Delhi.

Note:- Non-compliance of the transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against them as per rules.

  
(PRAVEEN KUMAR)  
Principal District & Sessions Judge  
North-East District,  
Karkardooma Courts, Delhi.

No. 79-92 P&T/Admn./NEIKKD/2023

Dated 06 JAN 2023

Copy forwarded for information and necessary action to:-

1. Lt. Principal District & Sessions Judge (HQs), Delhi.
2. The Administrative Officer (Judl.), Admn. - II and III Of Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Accounts Officer, North-East District, Karkardooma Courts, Delhi.
4. The Officers/officials concerned.
5. Dealing Officials, Personal File/Leave/ACR Cell.
6. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
7. R&I Branch North-East District Karkardooma Courts, Delhi for upload the same.
8. Dealing Official, LAYERS, Tis Hazari, Courts Delhi.
9. PS to the undersigned.

  
Principal District & Sessions Judge  
North-East District,  
Karkardooma Courts, Delhi.

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